

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2019 &**  
**IA NO. 372 OF 2019**

**Dated : 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tata Power Company Limited (Transmission) ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Ms. Molshree Bhatnagar  
Ms. Jyotsna Khatri  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. S. K. Raungta, Sr. Adv.  
Ms. Pratiti Rungta  
Mr. Sumit Pargal for R-1  
  
Mr. Sajan Poovayya, Sr. Adv.  
Mr. Shudhanshu Choudhari  
Mr. Yogesh S. Kolte  
Ms. Surabhi Guleria  
Ms. Pratibhanu S. Kharola for R-2

**ORDER**

Heard learned senior counsel Mr. Basava Prabhu S. Patil for the Appellant, learned senior counsel, Mr. S.K. Rungta for Respondent No.1 and learned senior counsel, Mr. Sajan Poovayya for Respondents No.2 for quite some time.

List the matter for further arguments on **28.08.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/mkj*